

### Piprasi-Pipraghat Bandh

7636. SHRI PITAMBAR SINHA : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that Piprasi-Pipraghat Bandh breached last year in June/July between 8 to 11 kilometres, uprooted villages, crops, trees worth crores and damaged not only Madhubani Anchal of West Champaran District in Bihar but also parts of Deoria District in Uttar Pradesh ;

(b) if so, steps taken by Government to bridge the gap between the said breaches at Bharpatia so far ; and

(c) the results thereof in view of the ensuing monsoon season which the people apprehend may bring a greater disaster to them ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c). The High Level Committee on Gandak had recommended construction of about 5 km. retired embankment with anti-erosion works to close the breaches of 1983 in Piprasi-Pipraghat embankment in the reach between 8 Km. to 12 Km.

During a recent meeting of the High Level Committee, the representative of Bihar has indicated that the construction of retired embankment alongwith anti-erosion works in Thori gap is proposed to be completed before the floods of 1984.

### Animals Slaughtered and Export of Beef

7637. DR. VASANT KUMAR PANDIT : Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) the number of bovina cattle viz. cows, bullocks and calves slaughtered in the registered and licensed slaughter houses and Abattoir in the country during 1980, 1981, 1982 and 1983, Statewise ;

(b) what is the monitoring authority and the supervisory agency to check slaughter of young animals in the slaughter houses ;

(c) whether there is a ban on the export of beef from India, if so, from when ;

(d) the figures of export of beef during the last year before the ban in terms of tonnage and export earnings ;

(e) whether the attention of Government has been drawn to the export of beef clandestinely under the heading "Buffalo-meat" to Saudi Arabia and other countries ; and

(f) what special steps have been planned by Government to save bovine cattle from slaughter and stop various inter-State malpractices like smuggling etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The State-wise number of bovine cattle slaughtered in the country during 1980, 1981, 1982 and upto October, 1983 is given in the enclosed statement.

(b) The State Animal Husbandry and Veterinary Department of the State concerned is the monitoring authority and supervisory agency to check slaughter of young animals in the slaughter houses.

(c) Yes, Sir. Export of beef from India has never been allowed.

(d) Does not arise.

(e) Yes, Sir. Some allegations were made and complaints received and found incorrect. The export of beef is banned.

(f) The State Animal Prevention Acts do not allow slaughter cattle fit for milch, draught and breeding purposes. The State Governments have also been advised to include specific provisions to prohibit the issue of permits for export of cows to States which have not yet enacted legislation restricting or banning cows slaughter. The proposals of State Governments for not permitting the movement of cattle for purpose of slaughter outside the respective states have also been supported,